

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4621
ANSWERED ON:25.08.2010
FUNDS FOR MONUMENTS
Vishwanath Shri Adagur H

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has proposed to allocate more funds for centrally protected monuments in the coming years in order to enhance tourism activities in the country;
- (b) if so, the details thereof, State-wise including Karnataka;
- (c) the details of allocations of funds made for the centrally protected monuments during the last three years in Karnataka, circle-wise; and
- (d) the Government's plan for improvement of monuments in Karnataka?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a) & (b): Requisite funds are allocated for the conservation of centrally protected monuments and they are in good state of preservation. The details of allocation of funds for the current financial year is at Annexure – I.
- (c) & (d): Conservation work of the protected monuments in Karnataka is attended regularly depending upon the availability of resources and need of repairs at site. The details of allocation/expenditure incurred for conservation of monuments in Karnataka during the last three years, circle-wise, is at Annexure –II.